

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-48-2020**

Mr. Murat Tas

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri Rohan Desai, Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 1st October 2020****P.C. :**

Shri P. Faldessai, the learned Additional Public Prosecutor, informs the Court that today the respondents are filing the reply after serving the copy on the applicant's counsel.

2. For adjudication, post the matter on 08.10.2020.

DAMA SESHADRI NAIDU, J.

NH